

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

13

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/166/2016  
NAME OF THE PETITIONER(S) : C. Subramaniam & 3 Others  
NAME OF THE RESPONDENT(S) : M/S Mehala Carona Textiles Private Limited & 8 others  
SECTION : 397/398

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
--------	-------------------	----------------	-----------

1	M. Rozhan Aia for M. Rozhan Aia	for Respondents	H. R. Aia
---	------------------------------------	-----------------	-----------

**ORDER**

Matter is called. No representation on behalf of the Petitioner. Counsel for the Respondent present. Matter is posted for the presence of the Petitioner failing which appropriate order will be passed. Put up on **10.01.2018 at 10.30 A.M.**

ghk

-597  
MEMBER (JUDICIAL)